

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: SEPTEMBER 18, 2015

No. 1888 /JR(S)/2015

Sri **Vijaya Bahadur Yadava**, Additional Chief Judicial Magistrate, Bahraich to be Civil Judge, Senior Division, Bahraich in the vacant court.

No. 1889 /JR(S)/2015

Sri **Om Prakash Verma-III**, Chief Judicial Magistrate, Bahraich is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bahraich.

No. 1890 /JR(S)/2015

Sri **Prakash Tiwari**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Additional Chief Judicial Magistrate, Meerut vice Sri Sanjay Kumar Singh-I.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Meerut.

No. 1891 /JR(S)/2015

Sri **Sanjay Kumar Singh-I**, Additional Chief Judicial Magistrate, Meerut to be Special Chief Judicial Magistrate, Meerut vice Sushri Nirupama Vikram.

No. 1892 /JR(S)/2015

Sushri **Nirupama Vikram**, Special Chief Judicial Magistrate, Meerut to be Civil Judge, Senior Division, Meerut vice Sri Rajesh Kumar-IV.

No. 1893 /JR(S)/2015

Sri **Rajesh Kumar-IV**, Civil Judge, Senior Division, Meerut to be Chief Judicial Magistrate, Meerut vice Sri Suresh Chandra-VI.

No. 1894 /JR(S)/2015

Sri **Suresh Kumar-VI**, Chief Judicial Magistrate, Meerut to be Judge Small Causes Court, Meerut in the vacant court.

BY ORDER OF THE COURT

Sd/-
(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL

No. 485/JR(S)/2015 Dated: Allahabad : September 18, 2015

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
4. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
5. The Senior Registrar (Judicial), High Court, Allahabad.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Bahraich and Meerut. (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new posting immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement of the officers shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
9. The Member Secretary, U.P., State Legal Services Authority, Lucknow.
10. Mahalekhakar (Lekha Evam Hakdari-2), U.P., Allahabad.
11. The Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
13. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad.
14. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
15. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the

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notification in the next issue of the Gazette.

17. P.S. to Hon'ble Administrative Judges, Bahraich and Meerut (Information available on E-mail).

BY ORDER OF THE COURT.

**Sd/-
(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**